

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

27. IA 103/2022 IA 796/2021 IA 1233/2020 IA 52/2022
IA 1673/2021 IA 33/2022 IA 2272/2021 MA 4020/2019
MA 4141/2019 IA 113/2022 IA 160/2022
In C.P. (IB) 1765(MB)2018

CORAM:

SHRI SHYAM BABU GAUTAM JUSTICE P. N. DESHMUKH (Retd.)
HON'BLE MEMBER (T) HON'BLE MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 04.02.2022

NAME OF THE PARTIES: - IA 103/2022 IA 796/2021 IA 2272/2021
MA 4141/2019 Shailesh Verma
.. Applicant

IA 1233/2020 Shailesh Verma
V/s
Maharashtra State Electricity
Distribution Company Limited

IA 52/2022 Shailesh Verma
V/s
Darwin Platform Infrastructure Limited

IA 1673/2021 Shailesh Verma
V/s
Maharashtra State Electricity
Distribution Company Limited

IA 33/2022 Shailesh Verma
V/s
Dhiren Kot

MA 4020/2019 Raj Infrastructure
Development (India) Pvt. Ltd.
(Lavasa Corporation Ltd)

IA 113/2022 Maharashtra State
Electricity Distribution Company
Limited
V/s
Shailesh Verma

IA 160/2022 Sansar Property LLP
V/s
Lavasa Corporation Ltd
IN THE MATTER OF
Raj Infrastructure Development (India)

Pvt Ltd.
V/s
Lavasa Corporation Ltd.

APPEARANCES: -

FOR PETITIONER : Counsel, Ms. Ami Jain (IA 4020/2019)
FOR RESPONDENT : Sr. Counsel Zal Andharyujina a/w
Adv. Aakash Kothari (IA.No.1233/2020)

Section: 9 of Insolvency and Bankruptcy Code, 2016

ORDER

The matter is taken up through Virtual Hearing (VC). Due to paucity of time the matter could not be taken up, list the matter on **08.03.2022** for hearing.

Sd/-
SHYAM BABU GAUTAM
Member (Technical)

JAGDISH

Sd/-
JUSTICE P. N. DESHMUKH
Member (Judicial)